## GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:3852 ANSWERED ON:04.09.2012 ALLOCATION OF FOODGRAINS

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## Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the details of the entitlement, allocation and offtake of foodgrains and other items during each of the last three years and the current year, State-wise, item-wise and category-wise;
- (b) whether the Government has recently reduced the allocation of the said items;
- (c) if so, the details thereof and the reasons therefor, State-wise and category-wise;
- (d) whether the States have requested the Union Government to restore /increase their allocation;
- (e) if so, the details thereof and the response of the Union Government thereto, State-wise and category-wise; and
- (f) the norms/criteria adopted for reduction/increase/additional allocation of foodgrains?

## **Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (f): Under the Targeted Public Distribution System (TPDS), allocation of foodgrains to States/Union Territories (UTs) is made on the basis of 1993-94 poverty estimates of Planning Commission and March 2000 population estimates of Registrar General of India. As per these estimates, Government is making allocation of foodgrains for all accepted number of 6.52 crore Below Poverty Line (BPL) families, including 2.43 crore Antyodaya Anna Yojana (AAY) families in the country @ 35 kg. per family per month. Allocations of foodgrains for Above Poverty Line (APL) families are made depending upon availability of foodgrain stocks in the Central Pool and past offtake by the States/UTs. Presently, these allocations range between 15 and 35 kg per family per month in different States/UTs.

There has been no reduction in the allocation of foodgrains to States/UTs under TPDS. However, requests have been received from some States/UTs for additional/higher allocation of foodgrains under TPDS.

Considering the availability of stocks in the Central Pool and requests received from the States/UTs, Government has been making additional allocation of foodgrains over and above the normal allocation under TPDS to the APL/BPL (including AAY) families from time to time. State-wise and category-wise details of the allocation and offtake (including adhoc additional allocations) are at Annex-I, II, III & IV.